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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA NO. 251/252//HDB/2017
NAME OF THE COMPANY	Sri Surya Chandra Chits Private Limited
NAME OF THE PETITIONER(S)	Sri Surya Chandra Chits Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):


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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Manpal Reddy for B. Venkat Ram Reddy	Advocate	9000655656 manipal@vangaassociates.com	BM

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. B. Manpal Reddy, learned on behalf of Mr. B. Venkat Ram Reddy, for the Petitioner. The learned counsel for the Appellant Company sought time to file additional counter. Post the case on 16.02.2018.


MEMBER (Tech)


MEMBER (Judl)